

IN THE INCOME TAX APPELLATE TRIBUNAL

SURAT BENCH, SURAT

**BEFORE SHRI H.S. SIDHU, JUDICIAL MEMBER
AND
SHRI O.P. MEENA, ACCOUNTANT MEMBER**

**ITA No.990/AHD/2017
Assessment Year: 2012-13**

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|---|-----|---|
| Sheeloo Rajkumar Lodha, 601, C/o Seven 11 Industries, Shubham Tower, Vapi Daman Road, Chala, Vapi. [PAN: AAZPL 9436 A] (Appellant) | Vs. | Principal Commissioner of Income Tax, Valsad. (Respondent) |
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|-----------------------|--------------------------|
| Assessee by | Shri Hardik Vora – Adv. |
| Department by | Shri R.P.Rastogi – Sr.DR |
| Date of Hearing | 16.07.2019 |
| Date of Pronouncement | 16.07.2019 |

ORDER

PER H.S. SIDHU, JM:

This appeal filed by the Assessee against the impugned order passed by the Principal Commissioner of Income Tax, Valsad dated 27.02.2017 pertaining to assessment year 2012-13.

2. At the time of hearing, the Id.Counsel for the assessee Shri Hardik Vora, Advocate submitted that he is withdrawing the present appeal and requested that permission to withdraw this appeal be granted.

3. On the other hand, the Id.Departmental Representative has not raised any objection on the request of the Id.Counsel for the assessee.

4. Keeping in view of the facts and circumstances of the present case and request of the Id.Counsel for the assessee for withdrawing this appeal. We allow this assessee to withdraw this appeal.

5. In the result, appeal of the assessee dismissed as withdrawn.

Order pronounced on 16-07-2019.

Sd/-
(O.P. MEENA)
ACCOUNTANT MEMBER

Dated: 16/07/2019

"GANGADHARA RAO.S"

Copy forwarded to:

1. Appellant
2. Respondent
3. Pr.CIT
4. CIT(A)
5. DR

/ / TRUE COPY / /

Sd/-
(H.S. SIDHU)
JUDICIAL MEMBER

Asst. Registrar,
ITAT, Surat